## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2038

TO BE ANSWERED ON THE 11<sup>TH</sup> MARCH, 2025/ PHALGUNA 20, 1946 (SAKA)
SCHEME FOR MODERNISATION OF POLICE FORCE

†2038. SHRI SANATAN PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has formulated any scheme for modernization of the Police Force;
- (b) if so, the details thereof, State-wise;
- (c) the details of the reforms likely to be made under the said scheme; and
- (d) whether the law and order situation is likely to be improved as a result thereof and if so, the details thereof?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): Yes, the Central Government has approved a scheme of 'Assistance to States & UTs for Modernization of Police (ASUMP)' [erstwhile scheme of Modernization of State Police Forces (MPF)] with an overall outlay of Rs. 4846 crore for five years during the period from 2021-22 to 2025-26.

The objective of the scheme is to equip the State/UT police forces adequately through development of relevant infrastructure. The focus of the scheme is to strengthen police infrastructure at cutting edge level by equipping the police stations with the required modern technology, weaponry, communication equipment etc. along with construction of police stations in all the States/UTs.

Under the scheme, central assistance is provided to all the States/UTs as per following funding pattern :-

Category	Two Himalayan States,	Eligible to receive financial
<b>'A'</b>	namely, Uttarakhand	assistance on
	and Himachal Pradesh,	90(Centre):10(State) sharing
	8 North Eastern States	basis
	including Sikkim	
Category	Remaining States	Eligible for financial
<b>'B'</b>		assistance on
		60(Centre):40(State) sharing
		basis
Category	UTs	100 % Central share
'C'		

Modernization of police forces is an ongoing and continuous process. 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution. Although, it is the responsibility of the State Governments to maintain law and order, it is expected that State police forces shall be better equipped with assistance given to the States by the Central Government.

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